

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/293/KOB/2024 IN IA(IBC)/316/KOB/2023 in CP(IB)/29/KOB/2021
SECTION	SEC. 60 (5) IBC R/W RULE 11 NCLT
NAME OF PARTIES	TIP TOP FURNITURE PVT LTD & ANOTHER V/S CA MAHALINGAM SURESH KUMAR & ANOTHER..
PETITIONERS ADVOCATE/ PROFESSIONAL	P J LAW OFFICES
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**22nd JULY 2024**

## O R D E R

**IA(IBC)/293/KOB/2024 IN IA(IBC)/316/KOB/2023 in CP(IB)/29/KOB/2021**

Learned Counsel, Mr. Pradeep Joy appears physically on behalf of the Applicants.

In the present application, the Applicants have arrayed 2 respondents as parties.

Registry is directed to issue notice to the Respondents, returnable on 06.08.2024. In addition to above, the Applicants are also directed to issue notice to the Respondents by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith the proof of service of notice served on the Respondents at least three days before the next date of hearing.

Respondents are at liberty to file reply affidavit if any, within a period of 2 weeks, after serving copy of the same on the Counsel appearing on behalf of the Applicants.

List this matter for further consideration on **06.08.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**